

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) : (a) to (c) The basic objectives of the Rural Employment Programmes at present are generation of productive employment and creation of durable productive assets. Though the Seventh Five Year Plan is yet to be finalised, the Approach To The Seventh Five Year Plan 1985-90, clearly states "the emphasis on rural employment through NREP, RLEGP and IRDP will continue with better planning, closer monitoring and higher organisation for effective implementation".

#### Involvement of Banks in the Process of Lending Funds for Housing

400. SHRI B.V. DESAI : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether Government propose to involve Central financing institutions and banks more actively in the process of lending funds for housing;

(b) if so, whether any concrete formula has been prepared in this regard by his ministry and forwarded to the banks;

(c) whether the nationalised banks have agreed to help in providing funds at a reasonable rate for the development of housing in the country;

(d) if so, whether this scheme will greatly help in providing shelter to the people on a large scale; and

(e) if so, how much has been set off, so far by the banks for providing funds to the housing projects in the country ?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOOR) :

(a) and (b) The question of increased participation of central financing institutions and Banks in the process of lending funds for housing has been taken up with the Ministry of Finance (Deptt. of Banking) and central institutions. The determination of a concrete formula will depend on the outcome of the discussions, and finalisation of the outlays under the Seventh Five Year Plan.

(c) This is covered in the reply to (a) & (b) above.

(d) The scheme, when finalised, will be helpful in this direction.

(e) As per the guidelines issued by Reserve Bank of India in 1979, a specific amount is earmarked each year as housing finance. Since 1982, an amount of Rs. 65 crores out of a total of Rs. 150 crores is meant for individuals and the remaining for Housing and Urban Development Corporation, State Housing Boards and Housing Development Finance Corporation. The augmentation of these amounts would depend on the outcome of the discussions referred to in reply to (a) & (b) above and finalisation of the Seventh Five Year Plan.

#### Occupation of Building Belonging to Andhra Pradesh Government

401. SHRI N. VENKATARATNAM : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether Government are in occupation of certain buildings in New Delhi belonging to Government of Andhra Pradesh;

(b) whether the occupation is under any agreement of rent; if so, the conditions thereof;

(c) the amount of rent being paid by the Central Government to the Government of Andhra Pradesh and the expenditure incurred by the Government of Andhra Pradesh on the maintenance of those buildings;

(d) whether the Government of Andhra Pradesh requested the Central Government to vacate the buildings; and

(e) if not, so far vacated, the reasons therefor ?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOOR) :

(a) to (e) The information is being collected and will be laid on the Table of the House.

#### Sale of Plant Protection Chemicals in Black Market

402. SHRI N. VENKATARATNAM : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) whether Government are aware that the plant protection chemicals are being sold to the ryots of cotton, chillies, groundnut and turmeric in black market, and

(b) if so, the steps taken by Government to impose statutory price control on those chemicals to save ryots from exploitation by the manufacturers ?

**THE MINISTER OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI BUTA SINGH) :** (a) At present, there is no statutory control on the prices of pesticides. Hence, there can be no question of sale of pesticides in black market. Prices, however, vary from place to place and manufacturer to manufacturer. The main factors contributing to high prices of pesticides are the Customs duties, Sales Tax, increase in prices of raw material, freight rate, cost of utilities, cost of packaging material, cost of labour and staff etc.

(b) With a view to examining the feasibility, or otherwise, of imposing a Statutory price control on pesticides, a Study has been entrusted to the Bureau of Industrial Costs & Prices.

[Translation]

**Vacation of Government Accommodation by Ex-Ministers and Ex-Members of Parliament**

403. **SHRI DILEEP SINGH BHURIA :** Will the Minister of WORKS AND HOUSING be pleased to state :

(a) the names of Ex-Ministers and Ex Members of Parliament who possess Government accommodation and the period since when they are in possession of this accommodation ;

(b) the total amount of rent outstanding against each of them ;

(c) the action taken so far to get the accommodation vacated and to realise the outstanding amount of rent from them ; and

(d) further action being taken in this regard ?

**THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOR) :** (a) and (b) A statement in respect of general pool accommodation is attached.

(c) and (d) Action to get the accommodation vacated and to realise the outstanding dues is being taken as per rules.

**Statement**

Sl. No.	Name of Ex-Minister/ Ex-MPs	Particulars of accommodation	Date of Cancellation	Amount dues as on 28.2.85
1	2	3	4	5
1.	Prof. D P. Chattopadhyay Ex-MP	AB-14, Mathura Road Type VII	9.8.81	Rs. 4405.25
2.	Shri S.S. Sisodia Ex-M.P.	11, Talkatora Road Type VIII	June '84	Rs. 7859 90
3.	Shri Bhisma Narain Singh Ex-M.P.	1, Teen Murti Marg Type VIII	15.5 84	Rs. 73959 00
4.	Shri A.B. Vajpayee Ex-M.P.	6, Raisina Road Type VIII	31.1.85	Rs. 6894.84
5.	Prof. Satya Deo Singh Ex-M.P.	7, Raisina Road Type VIII	31.1.85	Rs. 5103.40